

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 49 OF 2016**

**Dated : 26<sup>th</sup> July, 2016**

**In the matter of:**

**Neyveli Lignite Corporation Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties,  
list the matter on **19.09.2016.**

**COURT MASTER**